

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **15.04.2026** (WEDNESDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 228/2026 For Stay IA No. 634/2026 For Additional Docs IA No. 635/2026	Ashwinkumar Kantilal Kamdar, Suspended Director of Prince Foundation Ltd Vs Malco Gems & Anr.	Mr. KK Vijay Vigneshwar	
2.	Comp App (AT) (CH) (Ins) No. 99/2026 For Stay IA No. 297 & 298/2026 For Condone Delay IA No. 299/2026 Delay in refiling IA No. 431/2026	Principal Commissioner of Customs Vs Rajendra Prasad Tak Former Liquidator of KVK Nilachal Power Pvt Ltd & 3 Ors. WITH	Mr. Sai Srujan Tayi	
3.	Comp App (AT) (CH) (Ins) No. 100/2026 For Stay IA No. 300/2026 For Condone Delay IA No. 301/2026 Delay in refiling IA No. 432/2026	Principal Commissioner of Customs Vs UCO Bank & 4 Ors.	Mr. Sai Srujan Tayi	
4.	Comp App (AT) (CH) (Ins) No. 205/2026	B Nirmal Kumar Vs K J Vinod, RP WITH	Mr. Vairava Subramanian	
5.	Comp App (AT) (CH) (Ins) No. 206/2026	B Kamlesh Kumar Vs K J Vinod, RP WITH	Mr. Vairava Subramanian	
6.	Comp App (AT) (CH) (Ins) No. 207/2026	B Anand Kumar Vs K J Vinod, RP WITH	Mr. Vairava Subramanian	
7.	Comp App (AT) (CH) (Ins) No. 208/2026	N Rekha Vs K J Vinod, RP	Mr. Vairava Subramanian	
8.	Comp App (AT) (CH) (Ins) No. 209/2026 For Stay IA No. 595/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd. WITH	Mr. Advaith R	

9.	Comp App (AT) (CH) (Ins) No. 210/2026 For Stay IA No. 596/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd WITH	Mr. Advaith R	
10.	Comp App (AT) (CH) (Ins) No. 211/2026 For Stay IA No. 597/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd WITH	Mr. Advaith R	
11.	Comp App (AT) (CH) (Ins) No. 212/2026 For Stay IA No. 598/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd	Mr. Advaith R	
12.	Comp App (AT) (CH) (Ins) No. 201/2026 For Urgent Listing IA No. 574/2026 For Direction IA No. 575/2026 For Exemption IA No. 576/2026 For Stay IA No. 577/2026	Sathyamoorthy Sai Prasad, Suspended Director of Positive Housing Pvt Ltd Vs Asset Reconstruction Company (India) Ltd & Anr.	Mr. Chandramouli Prabhakar	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 447/2024 For Stay IA No. 1224 & 1226/2024 To dispense with IA No. 1225/2024 To Vacate Stay IA No. 482/2025	S Arun, Suspended Director of Sargam Metals Pvt Ltd Vs Neeraj Agarwal, Proprietor of Ambal Agencies & Anr	Mr. Anirudh A Sriram	Ms. Sakshi Jain- R1 Mr. Varun Srinivasan R2
14.	Comp App (AT) (CH) (Ins) No. 625/2025 For Exemption IA No. 1734 & 1736/2025 For Additional Docs. IA No. 1735/2025 For Stay IA No. 1737/2025	KK Kartheeswaran Suspended Director of 63Ideas Infolabs Pvt Ltd Vs Ranchpride Agrocomm Pvt Ltd & Anr.	Mr. Pranav Gopalakrishnan Mr. Mayan H Jain	Mr. VV Sivakumar R1
15.	Comp App (AT) (CH) (Ins) No. 252/2025	M Lalitha Vs K Parameswaran Nair RP, Samson and Sons Builders & Developers Pvt Ltd & Anr	Mr. Vinay Mathew Joseph	Mr. Liju V Stephen R2
16.	IA No. 370/2026 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 627/2025 For Stay IA No. 1739/2025 For Exemption IA No. 1740/2025	Yarlagadda Krishna Mohan Vs State Bank of India & Anr. WITH	Mr. Diwakar Maheshwari	Mr. R Imayavaramban R2

17.	IA No. 371/2026 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 628/2025 To Dispense with IA No. 1741/2025 For Stay IA No. 1742/2025	Yarlagadda Padmavathi Vs State Bank of India & Anr. WITH	Mr. Diwakar Maheshwari	
18.	IA No. 369/2026 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 631/2025 To Dispense with IA No. 1751/2025 For Stay IA No. 1752/2025	Yarlagadda Madhu Mohan Vs State Bank of India & Anr	Mr. Diwakar Maheshwari	
19.	IA No. 169/2026 (For Condone Delay) in Comp App (AT) (CH) No. 10/2026	Tono Thomas Vs Nowon Technologies Pvt Ltd & 7 Ors	Mr. K Gowtham Kumar	Mr. Nikhilesh M Rao R8
20.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024 To Adv. Hg. IA No. 579/2025	Indira Devi Vs NRI Power & Infra Corporation Pvt Ltd & 8 Ors WITH	Mr. Rohan Aloor	Mr. Y Suryanarayana R2
21.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors	Mr. TK Bhaskar	Mr. Y Suryanarayana R1
22.	Comp App (AT) (CH) No. 06/2025 For Stay IA No. 68/2025	New Tirupur Area Development Corporation Ltd. Vs Aidqua Holdings (Mauritius) Inc. & Anr	Ms. Priyadarshini Natarajan	Mr. Dwarakesh Prabhakaran- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	TA (AT) No. 252/2021 (Comp App (AT) (Ins) No. 967/2020)	Omkara Assets Reconstruction Pvt Ltd Vs Sethi Engineers and Foundry Ltd.	Mr. Varun Srinivasan	Mr. Y Suryanarayana
24.	Comp App (AT) (CH) (Ins) No. 169/2021	Metal India & 11 Ors Vs V Mahesh – Liquidator of Nagarjuna Oil Corporation Ltd & Anr	Mr. Kairav Anil Trivedi	Mr. S. Satish- R1 Mr. P Raj Kumar Jhabakh-R2

25.	Comp App (AT) (CH) (Ins) No. 68/2023 To Dispense with IA No. 249/2023	Kamal Babbar Vs KN Rajkumar Suspended Director of Corporate Debtor & 10 Ors	Ms. Rubina Q	Mr. CV Shailandhran R3 - R6 Mr. Sandeep Kumar Ambalavanan R9 R11
26.	Comp App (AT) (CH) (Ins) No. 292/2024	Govt. of Tamil Nadu Commercial Taxes and Registration Dept., Rep by Asst. Commissioner Vs Chandra Mouli Ramasubramaniam, Liquidator of Aqua Designs India Pvt Ltd	Mr. B Vijay	
27.	Comp App (AT) (CH) No. 12/2025	VC Velayudhan Nair Vs Mannam Centenary Textiles Ltd & 6 Ors	Ms. Preeti Mohan	Mr. S Eshwar R1-R3
28.	Comp App (AT) (CH) (Ins) No. 49/2025 For Exemption IA No. 184/2025 For Stay IA No. 185/2025	The Principal Commissioner of GST & Central Excise, CGST Chennai North Vs A Arumugam (RP) Liquidator of RL Logistics Pvt Ltd & 2 Ors.	Mr. P Rajkumar Jhabakh	Mr. G Kalyan Jhabakh R2
29.	Comp App (AT) (CH) (Ins) No. 61/2025	State of Tamil Nadu Commercial Taxes & Registration Dept. Vs C Ramasubramaniam Liquidator of Surana Corporation Ltd. & Anr	Mr. B Vijay	Mr.S Sathiyarayanan R1
30.	Comp App (AT) (CH) (Ins) No. 75/2025	Immaneni Eswara Rao Erstwhile IRP of Apex Meadows Pvt Ltd Vs Baisetty Ajay Kumar & Anr	Mr. Y Suryanarayana	Mr. TVL Narasimha Rao- R1 Mr. VRN Prashanth- R2
31.	Comp App (AT) (CH) No. 145/2025 For Stay IA No. 1562/2025 For Direction IA No. 127/2026	AM Developers (India) Pvt Ltd Vs Balaji Real Estate	APR Associates	
32.	Comp App (AT) (CH) (Ins) No. 308/2025 For Stay IA No. 911/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Constructions Ltd & Anr. WITH	Mr. PVL Bhanu Prakash	Mr. VVSN Raju R1 Mr. Aishvary Vikram R2
33.	Comp App (AT) (CH) (Ins) No. 310/2025 For Stay IA No. 916/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Retail Holdings Pvt Ltd & Anr.	Mr. PVL Bhanu Prakash	Mr. VVSN Raju R1 Mr. Pradeep Joy R2

34.	Comp App (AT) (CH) (Ins) No. 339/2025	Kesari Nandan Traders Vs Nadhi Bio Products Pvt Ltd, Rep by its RP Sreenivasa Rao Ravinuthala & 2 Ors	Mr. Ramesh Kumar Chopra	Mr. Shabbeer Ahmed
35.	Comp App (AT) (CH) (Ins) No. 345/2025	Govt of Tamil Nadu, Commercial Taxes and Registration Dept, Rep by State Tax Officer Nagercoil Rural Circle Vs S. Rajendran Liquidator of Shree Ganesh EPC Pvt Ltd	Mr. B Vijay	Ms. MS Elamathi
36.	Comp App (AT) (CH) (Ins) No. 436/2025 For Stay IA No. 1246/2025	Pradeep Kumar Sekar & Anr. Vs Solar Semiconductor Energy Systems (India) Pvt Ltd Rep by RP Murali Prasad Nalam & Anr. WITH	Mr. Pranav Gopalakrishnan	
37.	Comp App (AT) (CH) (Ins) No. 484/2025 For Exemption IA No. 1375/2025 For Stay IA No. 1377/2025	Sri Nandi Buildcon (Formerly Sri Nandi Green Solar) Vs Solar Semiconductor Energy Systems (India) Pvt Ltd & Anr.	Mr. Mayan H Jain	
38.	Comp App (AT) (CH) (Ins) No. 503/2025 For Stay IA No. 1419/2025	Summit Marine Exports Pvt Ltd & Anr. Vs State Bank of India & Anr	Mr. Y Suryanarayana	
39.	Comp App (AT) (CH) (Ins) No. 569/2025 For Exemption IA No. 1607/2025 For Stay IA No. 1608/2025 Delay in filing docs. IA No. 1783/2025	Chintalapati Srinivasa Raju Vs Damodar Valley Corporation & Anr.	Mr. TV Suresh Kumar	Ms. Shweta Bharti R1
40.	Comp App (AT) (CH) (Ins) No. 05/2026 For Stay IA No. 14/2026	S Sanjeevi Vs RKJ Enterprises	Mr. BSV Prakash Kumar	
41.	Comp App (AT) (CH) (Ins) No. 94/2026 For Stay IA No. 281/2026 For Exemption IA No. 282/2026 For Additional Docs IA No. 296/2026	Rajasekhar Reddy Jampala, Suspended Director, Shrushti Contech Pvt Ltd Vs Varahi Infra & Anr	Mr. CV Shailandhran Mr. Ujjwal Jain	Mr. Srinivasaraju Chitrapu R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) No. 66/2022 For Stay IA No.712/2022 For Additional docs. IA No. 542/2024	K Vaidyalingam & 5 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
43.	Comp App (AT) (CH) No 67/2022 For Stay IA No.713/2022	K. Vaidyalingam & 4 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Rav	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
44.	Comp App (AT) (CH) No 68/2022 For Stay IA No. 714/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesan & 7 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
45.	Comp App (AT) (CH) No 69/2022 For Stay IA No. 715/2022	K. Subramani & 2 Ors Vs SK Ganesan & 10 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
46.	Comp App (AT) (CH) No 70/2022 For Stay IA No. 716/2022	K. Subramani & 2 Ors Vs SK Ganesan & 8 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
47.	Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs SK Ganesan & 11 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 R5
48.	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022 For Additional docs. IA No. 1196/2024	K.Subramani & 2 Ors. Vs SK Ganesan & 12 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
49.	Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesan & 5 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
50.	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs SK Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
51.	Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022	C Gopal & Anr Vs SK Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
52.	Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022 For Additional docs. IA No. 1197/2024	S. Arun Vs SK Ganesan & 4 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1

53.	Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022	K. Subramani Vs SK Ganesan & 3 Ors. WITH	Mr. SM Vivekanandha	Dr KS Ravichandran Ms. S Manjula Devi R1
54.	Contempt Case (AT) (CH) No. 2/2023 in Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K Subramani & 3 Ors. WITH	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R4
55.	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	SK Ganesan Vs S Arun & 4 Ors	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R5
56.	Comp App (AT) (CH) (Ins) No. 97/2022	P Laxman Kumar & Company Vs S P Y Agro Industries Ltd	Mr. P Anil Mukherji	Ms. Vinithra Srinivasan
57.	Comp App (AT) (CH) (Ins) No. 19/2024 For Stay IA No. 66 & 714/2024	Union Bank of India, SAMB Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd	Mr. Bhagavath Krishnan	Ms. Lakshana Viravalli
58.	Comp App (AT) (CH) (Ins) No. 59/2025 For Direction IA No. 206/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt Ltd & Anr WITH	Mr. P Rajkumar Jhabakh	Mr. Pranava Charan R1 Mr. Sajen Thampan R2
59.	Comp App (AT) (CH) (Ins) No. 63/2025 For Direction IA No. 214/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt Ltd & Anr WITH	Mr. P Rajkumar Jhabakh	Mr. Pranava Charan R1 Mr. Liju V Stephen – R2
60.	Comp App (AT) (CH) (Ins) No. 84/2025 For Direction IA No. 241/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt Ltd. & Anr.	Mr. P Rajkumar Jhabakh	Mr. Pranava Charan R1 Mr. Bijoy P Pulipra- R2

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No. 821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023	Babu Manoharan Jaikumar Christhuran Vs Umesh Garg Liquidator of Jeppiaar Cements Pvt Ltd & 2 Ors	Mr. Ravi Rajagopalan	Mr. Abhishek Anand R1, R2 Ms. N Varsha - R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela&4 Ors	Mr. Dominic Savio Joseph	Mr. R Swarnavel Mr. S Rajasekar R2 R4 Mr. Rohan Rajaseakaran R3 Mr. Jerin Asher Sojan R5

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in